NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. 14/(MAH)/1996 M.A No. 43/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: United Church of Northern & Trust Association

V/s. Prem Masih

SECTION OF THE COMPANIES ACT: 151 of the Companies Act 2013.

S. No. NAME DESIGNATION.

50 - VIKram Rathur Administration Peline

Sonjiv Kryadar Advocatefor

R.R. Datta

Petition-Abblic

ORDER MA 43/2017 IN TCP 14/151/NCLT/MB/MAH/1996

At request of the parties, list this matter on 5.12.2017.

Sd/-V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)